

14. Mizoram	0.69	74.26	82.27	3	2
15. Nagaland	1.21	50.28	61.65	14	13
16. Orissa	31.66	40.97	49.09	23	23
17. Punjab	20.28	48.17	58.51	18	17
18. Rajasthan	44.01	30.11	38.55	29	29
19. Sikkim	0.41	41.59	56.94	22	19
20. Tamil Nadu	55.86	54.39	62.66	11	12
21. Tripura	2.76	50.11	60.44	15	15
22. Uttar Pradesh	139.11	33.35	41.60	26	26
23. West Bengal	68.08	48.65	57.70	17	18

UNION TERRITORIES

1. Andaman & Niobar Island	0.28	63.19	73.02	8	8
2. Chandigarh	0.64	74.81	77.81	2	4
3. Dadra & Nagar Haveli	0.14	32.70	40.71	27	28
4. Daman & Diu	0.10	59.91	71.20	9	9
5. Delhi	9.42	71.94	75.29	4	6
6. Lakshadweep	0.05	68.42	81.78	5	3
7. Pondicherry	0.81	65.14	74.74	7	7

*Excludes Assam and Jammu & Kashmir.

Scandals on the University of Delhi

2357. SHRI MOHINDER SINGH LATHER:

SHRI SATYA PRAKASH MALAVIYA.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of Government has been drawn to the news published in Hindi newspaper 'Hindustan' dated 23rd June, 1993 under heading 'Kulpati Prof, Baxi ke Karya Kaal mein Ghotale hi Ghotale' ;

(b) if so, what is the reaction of Government thereto;

(c) whether Government would like to ask the Vice-Chancellor of Delhi University to resign and whether Government will constitute an independent enquiry to find out the truth about a number of scandals still going on in the University of Delhi;

(d) if not, the reasons therefor; and

(e) the answer to part (c) above be in affirmative, if the time by which Government will set-up an enquiry body*?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA): (a) Yes, Sir.

(b) to (e) The comments of the University of Delhi have been called for on the allegations made in the newspaper and any further action in the matter would be possible after these comments are available.

Medical/Engineering and Technical Institutions without Recognition

2358. SHRI MOHINDER SINGH LATHER:

SHRI RAM GOPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that a number of Medical/Engineering and other technical institutions are running without proper recognition in the country;

(b) if so, what are the details thereof;

(c) whether there is any proposal with Government to recognise such institutions:

(d) if so, the criteria for their recognition and if not; and

(e) whether Government have taken any action against the management of such institutions for their illegal practices ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE (KUMARI SELJA):